

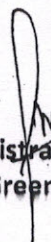
NO. NGT(PB)/03/2014/JUDICIAL-1/1211
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Dated : 06.12.2016

ORDER


In Partial modification to the Order No. NGT(PB)/03/2014/Judicial-1/1093 dated 07.11.2016, Hon'ble Chairperson has been pleased to reschedule the sitting of Special Circuit Bench of National Green Tribunal (Southern Zone Bench) at Kochi from 9th December, 2016 to 9th January, 2017, due to administrative reasons.

The cases listed for 9th December, 2016 will now be listed before the Circuit Bench at Kochi on 9th January, 2017 and the directions as issued for 9th December, 2016 shall be complied with for the next date i.e. 9th January, 2017.


06.12.16
Registrar General
National Green Tribunal

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PS to Registrar General
3. Registrar, NGT Southern Zone Bench, Chennai for information and necessary action.
4. PA to Dy. Registrar (Judicial)
5. Consultant (Kochi Circuit Bench) with the direction that order be placed on Notice Board.
6. Consultant (Admin. & Protocol)
7. Consultant (Judicial-1)
8. Bar Association of NGT, Principal Bench & Kochi High Court
9. Website of NGT
10. Notice Board


Registrar General
National Green Tribunal